NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/50/2017

NAME OF THE PETITIONER(S)

: S.RAJESWARI & 2 ORS

NAME OF THE RESPONDENT(S)

: CITY THEATRES PVT LTD & 9 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 THRIY AMBAK KAN XAN

Petitiona

ORDER

Shri Thriyambak J Kannan, counsel for petitioner present. Heard the submissions of the counsel. It appears that the provisions under Sec.244 of the Companies Act, 2013, have been complied with. The petition is admitted for hearing. Shri A R Ramanathan, caused appearance on behalf of the respondents and prayed time for filing vakalat. Counsel for petitioner insisted on passing order in relation to the interim prayers and submitted that he is intending to file a memo requesting for appointing an Independent Observer for AGM, which is scheduled to be held on 28.10.2017. For hearing submissions of both the sides, time is extended at request. Put up on 25.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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